

>

Title : Need to expedite the setting up of Kayamkulam Fishery Harbour in Kerala.

SHRIMATI C.S. SUJATHA (MAVELIKARA): Kayamkulam Fishery Harbour is a long pending demand. Government of India during the year 1994 granted administrative sanction for the scheme. The scheme could not be completed owing to the delay in the land acquisition and litigation in High Court. Besides, the changes in the hydrography and topography necessitated comprehensive model study. A revised project with an estimate for Rs. 1970.32 lakhs was submitted to the Government of India in 2004 after conducting the model study and also settling the litigation. But so far the Union Government has initiated no action for setting up the Harbour at Kayamkulam.

I urge upon the Government to take urgent measures for setting up the Kayamkulam Fishery Harbour without further delay.